

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH – COURT NO.I

Service Tax Appeal No.70277 of 2016

(Arising out of Order-in-Appeal No.229-ST/ALLD/2015 dated 24/11/2015
passed by Commissioner (Appeals), Customs & Service Tax And Central
Excise, Allahabad)

M/s J.B. Singh & Co.,

.....Appellant

(775 Sector-H, Vishwa Bank, Barra Kanpur)

VERSUS

Commissioner, Central Goods

& Service Tax,

.....Respondent

(Allahabad)

APPEARANCE:

A letter on record for Appellant

Shri Anupam Kumar Tiwari, Authorized Representative for Respondent

DATE OF HEARING : 09 January, 2020
DATE OF DECISION : 09 January, 2020

ORDER

This Appeal is disposed of as withdrawn. For order date,
see Service Tax Appeal No.70276 of 2016.

(Dictated and Pronounced in open Court)

**(Archana Wadhwa)
Member (Judicial)**

**(Anil G. Shakkarwar)
Member (Technical)**

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